

I/241590/2023

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat Srinagar/Jammu

Notification

Jammu, the 6th July, 2023

SO 353 :- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following Tehsildar/Naib Tehsildar to be the Executive Magistrate(s) of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Anantnag:-

S.No.	Name of the Tehsildar/Naib Tehsildar	Designation	Present Place of Posting
1.	Mr. Gh. Rasool Bhat	Tehsildar	Tehsil Bijbehara
2.	Mr. Naseer Ahmad Para	Tehsildar	Tehsil Shangus
3.	Mr. Mohammad Hussain Mir Jr. JKAS	Tehsildar	Tehsil Pahalgam additional charge of Tehsil Sallar
4.	Mr. Muneer Hussain Khan	Tehsildar	Tehsil Anantnag East Mattan
5.	Mr. Khursheed Ahmad Tantray	Tehsildar	Tehsil Qazigund additional charge of Tehsil Shahabad Bala
6.	Mr. Sheikh Ansar Hussain Jr. JKAS	Tehsildar	Tehsil Kokernag
7.	Mr. Khalid Zaffar Jr. JKAS	Tehsildar	Tehsil Dooru
8.	Mr. Syed Muiz Qadri, Jr. JKAS	Tehsildar	Tehsil Kokernag
9.	Mrs. Nusrath	Tehsildar	Tehsil Srigufwara
10.	Mr. Umar Manzoor	Naib Tehsildar	K.G Raina
11.	Mr. Mohd Maqbool Tantry	Naib Tehsildar	Dailgam
12.	Mr. Mohd Furkan Mir	Naib Tehsildar	Bijbehara
13.	Mr. Manzoor Ahmad Khan	Naib Tehsildar	Arwani
14.	Mr. Fayaz Ahmad Wani	Naib Tehsildar	Kanelwan
15.	Mr. Fayaz Ahmad Baba	Naib Tehsildar	Larkipora
16.	Mr. Mohd. Yaseen Malik	Naib Tehsildar	Hakura Badasgam
17.	Mr. Farooq Ahmad Bhat	Naib Tehsildar	Sadiwara additional charge of Naibat HQ Dooru
18.	Mr. Waseq Manzoor	Naib Tehsildar	Wandevalgam additional charge of Naibat Gadool
19.	Mr. Kaiser Maqbool Ganie	Naib Tehsildar	Akingam additional Charge of Naibat Sagam
20.	Mr. Manzoor Ahmad Hurrah	Naib Tehsildar	Larnoo
21.	Mr. Ghulam Nabi Lone	Naib Tehsildar	Nanil additional charge of Naibat Seer Hamdan
22.	Mr. Sabzar Ahmad Padder	Naib Tehsildar	Mattan additional charge of Naibat Rambirpora
23.	Mr. Imtiyaz Ahmad Dar	Naib Tehsildar	Pahalgam
24.	Mr. Zakir Ahmad Khanday	Naib Tehsildar	Aishmuqam

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25	Mr. Hamidullah Dar	Naib Tehsildar	Qazigund additional charge of Naibat Y.K. Pora
26	Mr. Mohd. Ashraf Ganie	Naib Tehsildar	Vessu
27	Mr. Ab. Rashid Khanday	Naib Tehsildar	Kapran additional charge of Naibat Qammer
28	Mr. Nazir Ahmad Sheikh	Naib Tehsildar	Verinag additional charge of Naibat Nowgam
29	Mr. Irshad Ahmad	Naib Tehsildar	HQ Shangus
30	Mr. Mohd Irfan Dar	Naib Tehsildar	Chittergull

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs
Dated: 06/07/2023

No. Law/Power/12/2021-10

Copy to the :-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Revenue Department.
4. Deputy Commissioner Anantnag. This is with reference to their letter No. DAC/Estt/2023-24/1062-64 dated 27.6.2023.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

(Shamim Ahmad Wani)
Senior Law Officer,
Department of Law, Justice & Parliamentary Affairs.